

**Supply of Shoes to Poland**

1475. { Shri S. M. Banerjee:  
Shri Prabhat Kar:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether orders for 54,000 pair of shoes have been placed on India by the Polish Government; and

(b) if so, whether this order will also be completed by the National Small Industries Corporation (Private) Ltd.?

The Minister of Commerce (Shri Kanungo): (a) and (b). Yes.

**Karnatak Khadi and Cottage Industries Board**

1476. Shri Sugandhi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Zonal Head Office of the Karnatak Khadi and Cottage Industries Board was shifted from Hubli to Bangalore and again from Bangalore to Dharwar within the last three months;

(b) if so, the dates of shifting and the expenditure incurred thereon; and

(c) what amount of rent per month is being charged for the building where the office is now housed at Dharwar?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The required information is being collected and will be laid on the Table of the Lok Sabha in due course.

**Scheduled Castes Personnel in External Affairs Ministry**

1477. { Shri D. A. Katti:  
Shri Siva Raj:

Will the Prime Minister be pleased to state the number of Scheduled Castes personnel in the Ministry of External Affairs and their proportion to the total number?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

The number of Scheduled Caste employees in the Ministry of External Affairs is 84. Their proportion to the total strength is 3.5 per cent. approximately.

**PAPERS LAID ON THE TABLE**

**AMENDMENT TO TEA RULES**

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Sir, I beg to lay on the Table, under sub-section (3) of Section 49 of the Tea Act, 1953, a copy of the Notification No. S.R.O. 2744, dated the 31st August, 1957, making certain amendments to the Tea Rules, 1954. [Placed in Library. See No. S-257/57]

**NOTIFICATION ISSUED UNDER NATIONAL HIGHWAYS ACT**

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): Sir, I beg to lay on the Table, under section 10 of the National Highways Act, 1956, a copy of the Notification No. S.R.O. 2761, dated the 31st August, 1957. [Placed in Library. See No S-259/57]

**REPORT ON LABOUR MANAGEMENT IN TATA IRON AND STEEL COMPANY**

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table a copy of the Report on Labour Management, Consultation and Co-operation in the Tata Iron and Steel Company. [Placed in Library. See No. S-256/57].

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**SEVENTH REPORT**

Sardar Hukam Singh (Bhatinda): Sir, I beg to present the Seventh Report of the Committee on Private Members' Bills and Resolutions.

**COMMITTEE ON PETITIONS**

**FIRST REPORT**

Shri Barman (Cooch Behar—Reserved—Sch. Castes): Sir, I beg to